

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5115
ANSWERED ON:24.04.2015
UNREGISTERED COMPANIES
Khuba Shri Bhagwanth

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Government has taken note of a large number of unregistered companies operating in the country;
- (b) if so, the details thereof;
- (c) the number of companies operating in the country without registration or incorporation under the Companies Act, 1956 during the last three years and the current year; and
- (d) the details of action taken by the Government against such companies during the said period?

Answer

THE MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY)

(a) to (d) During the relevant period two cases have come to notice :

(i) Speakasia Online Pte Ltd. (incorporated in Singapore);

(ii) Krishi Vipadan Vikas Limited;

Investigation into the affairs of Speakasia Online Pte Ltd. has been conducted and instructions for filing prosecution have been issued in respect of non-compliance of the Companies Act, 1956. The investigation report has also been shared with other enforcement/regulatory agencies for appropriate action. In case of Krishi Vipadan Vikas Limited, prosecution has been filed under Section 453 of the Companies Act, 2013 .